

Minutes of Exim Facilitation Committee (EFC) meeting No. 07/AM-19 dated 29.10.2018 for import of restricted items

Meeting No. 07 of AM-19 of EXIM Facilitation Committee (EFC) was held on 29.10.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Baljit Singh, US (Prov.II), PM Division, MHA
- (ii) Shri Ritensh Kumar, US (Prov.I), PM Division, MHA
- (iii) Dr. Anup Kainthola, Q.I. (Trade), DAHD&F
- (iv) Shri Nand Lal, Consultant, DIPP
- (v) Shri Markand Pathak, Asstt. Wireless Adviser, WPC Wing, DOT
- (vi) Shri S.K. Bhatnagar, Dy. IA, Ministry of Steel
- (vii) Shri S.P. Roy, Jt.DGFT, DGFT
- (viii) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was **189**. The Committee approved **57** cases, rejected **10** cases, closed **12** cases & deferred **110** the Committee. The cases recommended for approval at Sl. Nos. 139, 141, 143, 144, 147 and 149 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated. The committee also decided to close those cases where applicants have not been responding or Technical Authorities have yet not granted NOC due to pending site visits or policy deliberations at their end. These cases would however be re-opened and placed before the Committee, once inputs are received in the matter. The Committee also decided that cases which are closed by it, will however continue to be monitored by the Ministries concerned and will continue to reflect as pending in their account.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below, in the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Approved as recommended by DAHD&F vide OM No. 110-122/2017 (NF-T) dated 24.10.2018
RA Kolkata may issue the import authorization to the applicant for import of 2000 Cartons of Birds Eggs as per the Annexure I to DAHD&F OM No. 110-122/2017 (NF-T) dated 24.10.2018 in Shell, Fresh, preserved or cooked for hatching from GCA except Indonesia, Malaysia, Bangladesh and Nigeria for a CIF value of Rs. 1,28,000/- (USD 20,000) subject to the conditions mentioned in DAHD&F vide OM No. 110-122/2017 (NF-T) dated 24.10.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
2	M/s. Jai Research Foundation, Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018. The committee decided to seek utility of 128 Nos. of Beagle Dogs from the applicant. The representative of DAHD&F informed the committee that information from the firm has been received. The committee in its meeting dated 27.09.18 decided to call the applicant for PH. The representative of the firm came for PH on 29.10.18 and presented their case as well as submitted the requisite documents. Matter under examination in DAHD&F
3	M/s. Pet Links, Pune	26.04.18	460000 Nos.	46.00	Approved as recommended by DAHD&F

	01/53/8/29033/AM19/P-4/IC		of Ornamental Fishs		vide OM No. 110-103/2016 (NF-T) dated 29.10.2018
RA Pune may issue the import authorization to the applicant for import of. 460000 Nos. of Ornamental Fishes from Thailand Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, Maldives, Philippines, Japan, Taiwan, Australia, Peru for a CIF value of Rs. 46,00,000/- (USD 70,769) subject to the conditions mentioned in by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
4	M/s. Hazara Stud Farm Ambala 01/53/8/29005/AM19/H-9/IC	25.04.18	12Nos. of Broodmares and 01 no. of stallion	484.7	Comments fought from DAHD&F on 09.03.2018. DAHD&F vide OM dated 24.10.2018 has sought information from the firm.
5	M/s. Alzaim International Exports LLP, Kerala 01/53/8/29742/AM19/A-12/IC	04.05.18	10000000 No. of Live Milky Fish Fry	28.77	DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.08.18 has informed that the application is not in the prescribed format for import of live aquatic organisms into India. DGFT may advise the applicant to submit the application in the prescribed format. DGFT has informed the same to the firm.
6	M/s. Ranjan Banerji Bangaluru 01/53/8/30658/AM19/R-8/IC	25.05.18	01 no. of Dog	.005	Comments fought from DAHD&F on 25.05.2018 Matter under examination in DAHD&F.
7	M/s. Torrent Pharmaceuticals Ltd, Ahmedabad 01/53/8/32055/AM19/T-10/IC	25.05.18	200 Nos. of Mice (Female) & 100 Nos. of Mice (Male)	14.34	Comments fought from DAHD&F on 04.05.2018 Matter under examination in DAHD&F.
8	M/s. Rishabh Dixit, Ghaziabad 01/53/8/32962/AM19/R-9/IC	01.06.18	Ornamental Fishs	73.60	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.2018
CLA New Delhi may issue the import authorization to the applicant for import of ornamental fishes (as per quantity and description mentioned in ANF-2M) from Thailand Singapore, Malaysia, Indonesia, China, Hong Kong, Sri Lanka, Vietnam, Brazil, USA, UK, Maldives, Philippines, Japan, Taiwan, Australia, Peru, Bangkok, Hawaii, Germany, Bangladesh, Israel, Tanzania, Kenya, Columbia for a CIF value of Rs. 73,60,000/- (USD 1,13,231) subject to the conditions mentioned in DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
9	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/33681/AM19/G-13/IC	09.06.18	400 Nos. of Rats (male & female) and 200Nos. of Mice female	119.38	Approved as recommended by DAHD&F vide OM No. 102-105/2016 (NF-T) dated 24.10.2018
RA Hyderabad may issue the import authorization to the applicant for import of. 400 Nos. of Live Rats (male & female) and 200 Nos. of Live Mice (male and/or female) for R & D Purpose from UK/USA/Germany for a CIF value of Rs. 11938829.70/- (GBP 125673) subject to the conditions mentioned in DAHD&F O.M. No. 102-105/2016-Trade dated 24.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
10	M/s. Vimta Labs Limited, Hyderabad 01/53/8/34402/AM19/V-12/IC	19.06.18	64 Nos. of Beagle Dogs (32 Male and 32 Female)	81.10	Comments sought from DAHD&F on 13.08.2018
11	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/8/E/AM19/G-17/IC	04.07.18	2800 Nos. of mice (male & female)	282.10	Approved as recommended by DAHD&F vide OM No. 102-105/2016 (NF-T) dated 24.10.2018
RA Hyderabad may issue the import authorization to the applicant for import of. 2800 Nos. of live mice (male and/or female) for R & D purpose from UK/USA/Germany for a CIF value of Rs. 28210382.3/- (USD 403005.5) subject to the conditions mentioned in DAHD&F O.M. No. 102-105/2016-Trade dated 24.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
12	M/s. Ayasha Radmanish, Canada 01/53/8/E/AM19/A-18/IC	04.07.18	01 no. of Dog	.75	Comments fought from DAHD&F on 05.07.2018. DAHD&F vide OM dated 27.07.18 has sought certain information from the firm. Since, the firm is not

					responding to the queries of DAHD&F, the committee decided to reject the case.
13	M/s. The Director National Institute of Immunology, New Delhi 01/53/8/E/AM19/T-16/IC	12.07.18	04 No. of Mice (Female & Male)	12.02	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18
CLA New Delhi may issue the import authorization to the applicant for import of 04 No. of Live Mice (2 Female & 2 Male) for R & D Purpose from USA for a CIF value of Rs. 1,20,224/- (USD 1588) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
14	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/E/AM19/S-43/IC	25.07.18	50 nos. of Mice	11.10	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18
RA Mumbai may issue the import authorization to the applicant for import of 50 nos. of Live Mice for R & D Purpose from Netherland/UK/France/Italy for a CIF value of Rs. 11,10,967/- (USD 16,100.97) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
15	M/s. Sarda Dairy & Food Products Ltd, Raipur 01/53/8/E/AM19/S-42/IC	26.07.18	200 MT of Bovine Semen	48.20	Comments sought from DAHD&F on 30.07.2018. DAHDF vide e-mail dated 8.8.2018 has sought certain information from the firm.
16	M/s. Huzefa Inernational, Panwel 01/53/8/33674/AM19/H-14/ IC	01.08.18	02 Nos. of Rabbits	69.00	Comments sought from DAHD&F on 02.08.2018. The firm has withdrawn their request. Accordingly, the committee decided to close the case.
17	M/s. Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/38043/AM19/R-14/IC	14.08.18	06 Nos. of Horses	1800.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 05.10.18
RA Mumbai may issue the import authorization to the applicant for import of 05 Nos. Broodmares and 01 No. of Stallion from England /Ireland/USA/Australia for a CIF value of Rs. 18,00,00,000/- (USD 26,13,000) subject to the conditions mentioned in DAHD&F vide OM No. 110-102/2016(NF-T) dated 05.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
18	M/s. Jindal Polo & Equestrian Foundation, New Delhi 01/53/8/40355/AM19/J-6/IC	17.08.18	12 Nos. of Polo Horses	102.59	Permission has been granted as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 05.10.18 (Ex-post facto approval)
19	M/s. Polar Genetics India P. Ltd, Jalandhar 01/53/8/E/AM19/P-16/IC	20.08.18	Frozen Semen	9.93	Comments sought from DAHD&F on 21.08.2018
20	M/s. Chowdhury Enterprise, Kolkata 01/53/8/E/AM19/C-16/IC	20.08.18	204500 Nos. of Live Ornamental Fish	25.68	Approved as recommended by DAHD&F vide OM No. 110-103/2016(NF-T) dated 01.10.18
RA Kolkata may issue the import authorization to the applicant for import of 2,04,500 Nos. of Live Ornamental Fishes from GCA for a CIF value of Rs. 25,68,727/- (USD 37,445) subject to the conditions mentioned in by DAHD&F vide OM No. 110-103/2016(NF-T) dated 01.10.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
21	M/s. Varun Kuttaritunary Kerala 01/53/8/E/AM19/V-19/IC	27.08.18	Ornamental Fishes	60.00	Comments sought from DAHD&F on 28.08.2018
22	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/59045/AM19/I-14/IC	29.08.18	64 Nos. of Male and 64 Nos. of Female Mice	28.00	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18
RA Pune may issue the import authorization to the applicant for import of 128 Nos. of live mice for R&D purpose from USA for a CIF value of Rs. 28,00,000/- (USD 43,500) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
23	M/s. Asheesh Dabriwal, Kolkata 01/53/8/E/AM19/A-26/IC	30.08.18	02 Nos. of Live Horses	10.55	Comments sought from DAHD&F on 04.09.2018

24	M/s. Transitional Health Science & Technology Institute, Faridabad 01/53/8/E/AM19/T-12/IC	11.09.18	80 Nos. of Mice	.22	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18
CLA New Delhi may issue the import authorization to the applicant for import of 80 Nos. of Live mice (as per ANF-2M) from USA for R&D purpose for a CIF value of Rs. 15,98,541/- (USD 22326) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
25	M/s. Meraj Yusha Bhubaneswar, Odisha 01/53/8/E/AM19/M-18/IC	13.09.18	02 Nos. of Sandbeck 2018 Foals (Horses)	.46	Approved as recommended by DAHD&F vide OM No. 102-40/2016-Trade dated 30.10.2018
RA Cuttack may issue the import authorization to the applicant for import of 02 Nos. of horses-Sandlebeck 2018 Foals from UK for a CIF value of Rs. 46,000/- (Pond Sterling 500) subject to the conditions mentioned in DAHD&F vide OM No. 102-40/2016-Trade dated 30.10.2018 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
26	M/s. Naaz Impex India P. Ltd, Howrah, W.B 01/53/8/E/AM19/N-13/IC	19.09.18	150000 Kgs. of Live Fish of Rui, Katla, Bata, Puthi, Silver Carp, 150000 Kgs. of Magor, Singi, Pangas, Telapia, Moss, Tengra, Pabda, Gojar	USD Cury 750000	Comments sought from DAHD&F on 19.09.2018. Representative of DAHD&F informed that the application is not in the prescribed format. Accordingly, the committee decided to reject the case.
27	M/s. Mohamed Shaban Ali Peermohamed, Mumbai 01/53/8/E/AM19/M-20/IC	19.09.18	01 no. of Green Cheeked Parakeet	.020	Approved as recommended by MoEF&CC vide OM No. 3-81/2018/WL dated 16.10.2018 and DAHD&F vide OM No. 110-106/2017 (NF-T) dated 27.09.2018
RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Green Cheeked Parakeet (Pyrhura Molinae) from USA as pet/non-commercial purpose for a CIF value of Rs. 20,000 (USD 250) subject to the conditions mentioned in DAHD&F vide OM No. 110-106/2017 (NF-T) dated 27.09.2018 and MoEF&CC vide OM No. 3-81/2018/WL dated 16.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
28	M/s. Venkay's India Ltd, Pune 01/53/8/E/AM19/V-22/IC	20.09.18	16000 Nos. of SPF Grandparent Eggs	494.6	Approved as recommended by DAHD&F vide OM No. 110-117/2017(NF-T) dated 10.10.18
RA Pune may issue the import authorization to the applicant for import of 16000 Nos. of SPF Grandparent Eggs (13600 females and 2400 males) from USA for a CIF value of Rs. 4,94,96,265/- (USD 6,63,000) subject to the conditions mentioned in DAHD&F OM No. 110-117/2017(NF-T) dated 10.10.18 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
29	M/s. Lupin Ltd, Mumbai 01/53/8/AM19/L-7/IC	26.09.18	1640 Nos. of Mice	306.7	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 17.10.18
RA Mumbai may issue the import authorization to the applicant for import of 1640 Nos. of Live Mice (820 female and 820 male-as per ANF-2M) for R & D purposes from USA for a CIF value of Rs. 3,06,71,093 (USD 422758) for R & D purposes subject to the conditions mentioned in DAHD&F O.M. No.110-105/2016 (NF-T) dated 17.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
30	M/s. Lupin Ltd, Mumbai 01/53/8/AM19/L-8/IC	26.09.18	1344 Nos. of Mouse	1023.02	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 18.10.18
RA Mumbai may issue the import authorization to the applicant for import of 1344 Nos. of live mice (as per ANF-2M) for R&D purposes from USA for a CIF value of Rs. 10,23,02,683/- (USD 1,41,00,99) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016(NF-T) dated 18.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
31	M/s. The Director, National Institute of Immunology, New Delhi	27.09.18	2 Female & 2 Male	2.82	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated

	01/53/8/E/AM19/T-22/IC		Miceas		25.10.18
CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of Live Mice (2 Female & 2 Male) for R&D purpose from USA for a CIF value of Rs. 2,82,584/- (USD 3669.20) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016(NF-T) dated 01.10.18 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
32	M/s. Uttaranchal Sheep & Wool Development Board, Dehradun 01/53/8/E/AM19/U-3/IC	28.09.18	Mario and Rambouillet Live Sheeps	6.00 Crores	DAHD&F vide OM No. 110-108/2016 (NF-T) has sought information from the firm.
33	M/s. Shruti Aquaculture, Thane 01/53/8/E/AM19/S-61/IC	28.09.18	Ornamental Fish	43.20	DAHD&F vide OM No. 110-103/2016 (NF-T) dated 04.07.18 has informed that the application is not in prescribed format. Accordingly, the committee decided to reject the case.
34	M/s. Geeta Limbu 01/53/8/E/AM19/G-30/IC	04.10.18	Pet Dogs	NA	The request of the firm has been examined on file and the same has been rejected. Accordingly, committee decided to close the case.
35	M/s. Renu Bala, New Delhi 01/53/8/E/AM19/R-16/IC	04.10.18	Pet Dog	NA	Approved as recommended by DAHD&F vide OM No. 110-104/2016(NF-T) dated 18.10.18 and as the applicant is returning back to India after completing her tenure abroad.
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Pet Dogs from Dubai for a Nil CIF value subject to the conditions mentioned in the DAHD&F vide OM No. 110-104/2016(NF-T) dated 18.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
36	M/s. Ujjaini Traders, Kolkata 01/53/8/E/AM19/U-4/IC	05.10.18	920000 Nos. of Ornamental Fishes	46.00	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.2018
RA Kolkata may issue the import authorization to the applicant for import of Ornamental Fishes (as per quantity and description mentioned in ANF-2M) from Argentina Australia, Bahrain, Bangladesh, Botswana, Brazil, Cambodia, Chile, China, Columbia, Egypt, Hong Kong Indonesia, Japan, Malaysia, Maldives, Nigeria, Peru, Philippines, Senegal, Singapore, South Apria Sri Lanka, Taiwan, Thailand, UAE, UK, Vietnam, Botswana, for a CIF value of Rs. 46,00,000/- (USD 65,714.29) subject to the conditions mentioned in DADHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
37	M/s. Eva Doscis Omdoa Kolkata 01/53/8/E/AM19/E-18/IC	05.10.18	Ornamental Fishs	73.15	Rejected as not recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.2018
38	M/s. A-Mart, Navi Mumbai 01/53/8/E/AM19/A-34/IC	06.10.18	6000 Nos. of Ornamental Fishes	48.28	Rejected as not recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10..2018
39	M/s. Sehaj Singh Virk, Delhi 01/53/8/E/AM19/S-63/IC	09.10.18	9 Nos. of Riding Horses	56.70	Approved as recommended by DAHD&F vide OM No. 102-40/2016-Trade dated 30.10.2018
CLA New Delhi may issue the import authorization to the applicant for import of 09 Nos. of horses of sports/European (warm blooded) Breed aged between 3 to 16 years from Germany, Austria, Belgium, Hungary, Denmark, UK, France, Netherlands and Luxembourg for a CIF value of Rs. 56,70,000/- (Euro 63,000) subject to the conditions mentioned in DADHD&F vide OM No. 102-40/2016-Trade dated 30.10.2018 as well as actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
40	M/s. Directorate of Sheep Husbandry Jammu, 01/53/8/E/AM19/D-19/IC	14.10.18	420 Nos. of Live Sheep	1050.00	DAHD&F vide OM No. 110-108/2016(NF-T) dated 01.11.2018 has sought information from the firm.
41	M/s. Dr. Rakesh Mishra, Director Centre for Cellular & Molecular Biology, Hyderabad 01/53/8/E/AM19/D-17/IC	08.10.18	Insect "Drosophila Melanogaster" & Mice	--	Comments sought from DAHD&F and D/o. Biotechnology on 8.10.2018 Recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 18.10.18

42	M/s. GVK Biosciences P. Ltd, Hyderabad 01/53/162/Misc/AM18/G-27/IC	13.09.17	70 Nos. of Dog beagle, cryo, male 5million, 30 Nos. of monkey cynomolgus, cryo, male, 5million and 60 Nos. of Pig, Goettingen mini cryo, male, 5m	33.59	Approved as recommended by DAHD&F vide OM No. 102-125/2014-Trade dated 24.10.2018
RA Hyderabad may issue the import authorization to the applicant for import of cryo cells/tissues of Dog (beagle-7- Nos.), Monkeys (Cynomolgus-30 Nos.) and Pigs (Goettingen-60 Nos.) as per ANF-2M for R&D purpose from Germany for a CIF value of Rs. 33,59,200/- (USD 49,400) subject to the conditions mentioned in DAHD&F O.M. No. 102-125/2014-Trade dated 24.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
43	Ms. Mya Kyae Myint, New York 01/53/8/E/AM19/M-24/IC	24.10.18	01 No. of Pet Dog	Nil	Approved as recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 29.10.18 as it being a castrated Pet dog accompanying the applicant for emotional support.
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Pet Dog from USA for a CIF value of Rs. 'Nil' subject to the conditions mentioned in DAHD&F O.M. No. 110-104/2016 (NF-T) dated 29.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
44	M/s. Prashant N. Gunjalkar, Mumbai 01/53/8/29498/AM19/P-7/IC	03.05.18	10 Nos. of riding horses	45.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 30.10.18
RA Mumbai may issue the import authorization to the applicant for import of 10 Nos. Riding Horses from Belgium, France, Ireland, Netherland, UAE, UK, , USA for a CIF value of Rs. 45,00,000/- (Euro 55,000) subject to the conditions mentioned in DAHD&F vide OM No. 110-102/2016 (NF-T) dated 30.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
45	M/s. Dr. S.D. Mahale, National Institute for Research in Reproductive Health, ICMR-NIRRH, Mumbai 01/53/8/E/AM19/D-21/IC	23.10.18	02 Nos. of Live Mice (01 Male and 01 Female)	1.10	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 29.10.18
RA Mumbai may issue the import authorization to the applicant for import of 02 Nos. of Live Mice (01 Male and 01 Female) from USA for a CIF value of Rs. 1,10,023.47/- (USD 1511) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016 (NF-T) dated 29.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
46	M/s. The Colors, Chennai 01/53/28567/AM19/T-5/IC	19.04.18	1,65,000 Nos. of Ornamental Fishes	71.37	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.18
RA Chennai may issue the import authorization to the applicant for import of 1,65,000 Nos. of Ornamental Fishes from GCA for a CIF value of Rs. 71,37,000/- (USD 1,04,600) subject to the conditions mentioned in DAHD&F vide OM No. 110-103/2016 (NF-T) dated 29.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai					
47	M/s. Genex Distributors, Karnal, Haryana 01/53/162/Misc/AM18/G-27/IC	13.09.17	11,000 Nos. of Frozen Bovine Semen	54.86	Approved as recommended by DAHD&F vide OM No. 110-114/2017 (NF-T) dated 19.06.2018
RA Panipat may issue the import authorization to the applicant for import of. 8200 Nos. of Straws of bovine Semen of HF Breed (7700 conventional doses and 500 sexed semen doses as per the details mentioned in the Annexure I of DAHD&F OM No. 110-114/2017 (NF-T) dated 19.06.2018 for a Proportionate CIF value, subject to the conditions mentioned in DAHD&F vide OM No. 110-114/2017 (NF-T) dated 19.06.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Panipat.					

48	M/s. Tata Memorial Centre (ACTREC), Navi Mumbai 01/53/8/E/AM19/T-27/IC	26.10.18	40 Nos. of Live Mice (20 Males and 20 females)	3.87	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 01.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 40 Nos. of Live Mice (20 Male and 20 Female) for R&D purpose from USA for a CIF value of Rs. 3,11,491/- (USD 4,267) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016 (NF-T) dated 01.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
49	M/s. Tata Memorial Centre (ACTREC), Navi Mumbai 01/53/8/E/AM19/T-28/IC	26.10.18	10 Nos. of Live Mice (05 Males and 05 females)	3.11	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 01.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 10 Nos. of Live Mice (05 Male and 05 Female) for R&D purpose from USA for a CIF value of Rs. 3,87,600/- (USD 5309.60) subject to the conditions mentioned in DAHD&F vide OM No. 110-105/2016 (NF-T) dated 01.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai					
50	M/s. Villos Greenfield Farms, Pune 01/53/8/E/AM19/V-23/IC	26.10.18	04 Nos. of Broodmare	200.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 01.11.2018
RA Pune may issue the import authorization to the applicant for import of 04 Nos. of Broodmares (thoroughbred) from France, Ireland, UK, USA and Canada for a CIF value of Rs. 2,00,00,000/- (USD 2,75,482) subject to the conditions mentioned in DAHD&F vide OM No. 110-102/2016 (NF-T) dated 01.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune					
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
51	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case.
52	M/s. India Ecoventure Tyre, Recycling P.L td, Alwar 01/53/8/39197/AM19/I-13/IC	06.08.18	3300 MT of Used Rubber Tyres	79.69	Approved as recommended by DIPP vide OM No. 9/64//2018-TSW dated 21.08.2018 and MoEF&CC vide OM No. 23-200/2015-HSMD dated 06.04.18
CLA New Delhi may issue the import authorization to the applicant for import of 3300 MT of used rubber tyre scrap with multiple cuts or single cut shredded or press baled from GCA for manufacturing rubber crumb and rubber granules for a CIF value of Rs. 79,69,500/- (USD 1,15,500) subject to the conditions mentioned in MoEF&CC OM. No. 23-22/2015-HSMD dated 06.04.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
53	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Committee directed to remind M/o Mines. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism

					on 20.09.2018. The committee directed to send reminder to M/o Tourism.
54	M/s. Axtron Tex-Chem (India) P. Ltd, Mumbai 01/53/8/E/AM19/A-27/IC	25.08.18	2000 MT of Used Rubber Tyres with Multiple Cuts or Single Cut	28.00	Approved as recommended by MoEF&CC vide OM No. 23/30/2018-HSMD dated 03.05.18 and DIPP vide OM No. 9/17/2018-TSW dated 26.10.2018
RA Mumbai may issue the import authorization to the applicant for import of 2000 MT of Used rubber tyres with multiple cuts or single cut or shredded in pressed baled or loose form for manufacture of crumb rubber from GCA for a CIF value of Rs. 28,00,000 (USD 42000) subject to the conditions mentioned in MoEF&CC vide OM No. 23/30/2018-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
55	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-17/IC	27.08.18	01 no. of Cast Articles of Alloy Steel Melleable - Valve	65.97	Comments sought from DIPP & MoEF&CC (HSMD) on 06.09.2018. DIPP vide OM dated 20.09.18 has sought information from the firm. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
56	M/s. PSR Metals Pvt, Ltd, Noida 01/53/8/E/AM19/P-18/IC	12.09.18	4500 MT of Lead Scrap Battery Scrap	5326.65	Comments sought from DIPP on 17.09.2018. The committee directed to remind DIPP. Recommended by MoEF&CC vide OM No. 23/68/2017-HSMD dated 05.07.18
57	M/s. Raj Metal Industries, Kolkata 01/53/8/E/AM19/R-15/IC	18.09.18	500 MT of Lead Scrap	391.05	Comments sought from DIPP on 19.09.2018. The committee directed to remind DIPP. Recommended by MoEF&CC vide OM No. 23-40/2010-HSMD dated 10.08.2018
58	M/s. Shree Mangal Radhika , Industries, New Delhi 01/53/8/E/AM19/S-57/IC	26.09.18	3200 MT of Used Rubber Tyres Scrap	256.0	DIPP vide OM No. 9/79/2018-TSW dated 09.10.18 has sought information from the firm. Recommended by MoEF&CC vide OM No. 23-55/2015-HSMD dated 13.09.2018
59	M/s. Wipro GE Healthcare P. Ltd, Bangalore 01/53/8/E/AM19/W-7/IC	04.10.18	46018 Nos. of Secondhand Parts of Medical Equipments	46025.0	The representative of DIPP informed that they had granted NOC to the firm vide OM No. 9/8/2017-TSW dated 10.02.2017 for second hand medical equipments in earlier request. They have no objection if the request of the firm is allowed on the basis of NOC dated 10.02.2017. Accordingly, the committee decided to approve the case.
RA Bangalore may issue the import authorization to the applicant for import of 46018 Nos. of secondhand parts of medical equipments as per Annexure-I to ANF-2M from GCA for a CIF value of Rs. 4,60,25,06,639.24 (USD 6,64,62,189.66) subject to the condition that these second hand parts shall only be used for servicing of existing medical equipment in various hospitals, clinics & diagnostic centres and not used for assembly/manufacture of fresh machines besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
60	M/s. Involute Technologies Pvt Ltd, Pune 01/53/8/E/AM19/I-19/IC	05.10.18	Plastic Washing Basket (Used)	4.89	Comments sought from DIPP&MoEF&CC on 9.10.2018
61	M/s. S.P. Rubbers, Chittor Andhra Pradesh 01/53/8/E/AM19/S-56/IC	16.10.18	9000 MT of Used Rubber Tyres Scrap	720.00	Approved as recommended by MoEF&CC vide OM No. 23-234/2014-HSMD dated 13.09.18 and DIPP vide OM No. 9/81/2018-TSW dated 17.10.2018
RA Vijayawada may issue the import authorization to the applicant for import of 9000 MT of Used Rubber Tyres Scrap/tube scrap (multiple cuts/shreds/press baled) from GCA for manufacturing crumb rubber for a CIF value of Rs. 7,20,00,000/- (USD \$ 986301) subject to the conditions mentioned in MoEF&CC vide OM No. 23-234/2014-HSMD dated 13.09.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vijayawada.					

62	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used Tyres (Other)	11008.00	Comments was sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated 23.10.2018 has requested to re-open the case. The committee decided to resend the application of the firm to DIPP for their reconsideration.
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Part-3 Ministry of Steel (MoS)

63	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of Ferro Silicon Slag	72.16	Comments sought from M/o. Steel on 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm. The firm has replied to M/o steel vide email dated 10.7.2018 and 29.8.2018. M/o Steel vide OM No. 17(1)/2016-RM-I has again sought certain information from the firm. Representative of MoS informed that the matter is under consideration.
64	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/E/AM19/I-20/IC	03.10.18	50000 MT. of Ferro Manganese Slag:	3067.00	The representative of Ministry of Steel informed in the EFC that they have no objection for grant of permission to the firm for import of Ferro Manganese Slag @ 550 Kg/Tonne production of Silico manganese Slag as per the capacity of production of Silico Manganese approved by State Pollution Control Board. The committee noted that as per West Bengal Pollution Control Board, the capacity of production of Ferro Manganese Slag is 4600 MT/Month (55,200 MT/year). Hence the eligibility @ 550 Kg/tonne production of Ferro Manganese Slag comes to 30,360 MT for the FY 2018-19. Accordingly, the committee decided to approve 30,360 MT of Ferro Manganese Slag.

RA kolkata may issue the import authorization to the applicant for import of 33,360 MT of Ferro manganese Slag from GCA for a proportionate CIF value for FY- 2018-19, subject to actual user condition and the laid down procedure of import of FeMn Slag, besides other usual condition of import authorization.

65	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18	2000 MT. of Titanium Scrap	5155.50	Comments sought from M/o. Steel on 15.10.2018
66	M/s. Novotech Steel & Alloys P. Ltd, Mumbai 01/53/8/E/ AM19/N-12/IC	25.08.18	500 MT of Iron & Steel Shaft (O Used)	202.01	Comments sought from DHI & MoEF on 28.08.2018. As suggested by DHI, comments sought from M/o Steel on 22.10.18

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

67	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR-5021(Empty Tray	4.50	Comments sought from C&PC & MoEF&CC and DIPP on 17.05.2018. As decided in the EFC dated 24.08.18, reminder has been sent to DIPP on 19.09.18. MoEF&CC vide e-mail dated 27.09.18 informed that matter is under consideration.
68	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri.	11.05.16	600 Cubic Meter of	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated

	01/53/8/00069/AM17/G-6/IC		Anaerobic Granular Start-up Sludge		24.08.18, comments from DIPP has been sought on 19.09.18.
69	M/s. Sarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o. C&PC on 25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
70	M/s. UPL Ltd, Mumbai 01/53/8/28917/AM19/U-1/IC	25.04.18	425000 Kgs of Carbon Tetra Chloride	238.00	Approved as recommended by D/o C&PC vide OM No. C-II.17014/13/2018-CHEM.II-CPC dated 15.10.2018 and MoEF&CC vide OM No. 11/7/2015 dated 10.09.2018

RA Mumbai may issue the import authorization to the applicant for import of 425000 Kgs of Carbon Tetrachloride (CTC) for feedstock applications from GCA for a CIF value of Rs. 2,38,00,000/- (USD 3,40,000) subject to the conditions mentioned in D/o C&PC vide OM No. C-II.17014/13/2018-CHEM.II-CPC dated 15.10.2018 and MoEF&CC vide OM No. 11/7/2015 dated 10.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai

71	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018.
72	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC.
73	M/s. SRF Ltd, New Delhi 01/53/8/29859/AM19/S-12/IC	04.05.18	300000 Kgs. Of Nicotinamide/Niacinamide 98.5%	1200	Approved as recommended by D/o C&PC vide OM No. C-II-17014/7/2018-CHEM.II dated 09.10.2018

CLA New Delhi may issue the import authorization to the applicant for import of. 300 MTs of Nicotinamide from China for a CIF value of Rs. 12,00,00,000/- (US\$ 18,18,181.82) subject to the conditions mentioned in D/o C&PC vide OM No. C-II-17014/7/2018-CHEM.II dated 09.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

74	M/s. SRF Ltd , New Delhi 01/53/8/29860/AM19/S-13/IC	04.05.18	300000 Kgs. of Nicotinamide 99%	795.6	Approved as recommended by D/o C&PC vide OM No. C-II-17014/7/2018-CHEM.II dated 09.10.2018
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CLA New Delhi may issue the import authorization to the applicant for import of. 300 MTs of Nicotinamide from China for a CIF value of Rs. 79,560,000/- (US\$ 11,70,000) subject to the conditions mentioned in D/o C&PC vide OM No. C-II-17014/7/2018-CHEM.II dated 09.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

75	M/s. SRF Ltd, New Delhi 01/53/8/30646/AM19/S-22/IC	15.05.18	300000 Kgs. Niacinamide	1428.0	Approved as recommended by D/o C&PC vide OM No. C-II-17014/7/2018-CHEM.II
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					dated 09.10.2018
CLA New Delhi may issue the import authorization to the applicant for import of. 225 MTs of Nicotinamide from China for a proportionate CIF value subject to the conditions mentioned in D/o C&PC vide OM No. C-II-17014/7/2018-CHEM.II dated 09.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
76	M/s. Tagros Chemicals India Pvt. Ltd, Chennai 01/53/8/679/AM19/T-9/IC	23.05.18	325 MT of Carbon Tetra Chloride	162.58	Approved as recommended by D/o C&PC vide OM No. C-II-17014/15/2018-CHEM- II-CPC dated 26.10.2018 and MoEF&CC vide OM No. 11/7/2015-OC dated 10.09.18
RA Chennai may issue the import authorization to the applicant for import of. 325 MTs of Carbon Tetra Chloride from Russia, for a CIF value of Rs. 1,62,58,125/- (USD 243750) subject to the conditions mentioned in D/o C&PC vide OM No. C-II-17014/15/2018-CHEM-II-CPC dated 26.10.2018 and MoEF&CC vide Om No. 11/7/2015-OC dated 10.09.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
77	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E-Waste (Scrap of all Type of printed circuit board	60000.0	Rejected as not recommended by MeitY vide Letter No. 16(4)/2018-IPHW dated 22.10.2018
78	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm. Meity vide e-mail dated 22.06.18 informed that reply has been received from the firm. The matter is under process. Meity vide letter dated 11.09.2018 has sought further information from the firm.
79	M/s. ADS Associates, New Delhi 01/53/8/14199/AM18/A-55/IC	18.12.17	1125 NOS. of Canon Copying Equipments Used Multifunction Devices & 125 Nos. of konika Minolta copying equipments used multifunction devices	89.64	Comments sought from Meity & MoEF&CC on 04.06.2018. Meity vide e-mail dated 01.10.2018 informed that query to the firm sent on 31.08.18, reply from the firm received on 24.09.18. The matter is under process. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
80	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter no. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 09.08.2018 has requested the firm to provide certain information at the earliest for processing the matter further.
81	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC(WL) on 18.04.2018. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on

					11.05.18. The matter is under process.
82	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. MeitY vide OM no. 16(7)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18, again query sent on 11.09.18. Reply from the firm is awaited.
83	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. MeitY vide OM no. 16(8)/2018-IPHW dated 30.5.2018 has sought certain information from the firm. Meity vide e-mail dated 22.06.2018 informed that response has been received from the firm on 11.06.18. Meity vide letter dated 11.09.2018 has sought further information from the firm.
84	M/s. Gee Kay Computers, New Delhi 01/53/8/33226/AM19/G-12/IC	06.06.18	5000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working Condition)	680.0	MoEF&CC on 12.06.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(13)/2018-IPHW dated 03.10.18 has sought information from the firm. Meity has also informed that if the information is not received from the firm within 15 days, the case may be treated as closed.
85	M/s. Excel Copiers, New Delhi 01/53/8/34583/AM19/E-8/IC	19.06.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.0	Comments sought from Meity & MoEF&CC on 26.06.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(11)/2018-IPHW dated 03.10.18 has sought information from the firm. Meity has also informed that if the information is not received from the firm within 15 days, the case may be treated as closed.
86	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctional Copying, Printing and scanning Machines	332.69	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
87	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctional copying, printing and	325.24	Comments sought from Meity & MoEF&CC on 31.07.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide letter No. 16(12)/2018-IPHW dated 01.10.18 has sought information from

			scanning machines		the firm.
88	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctional Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
89	M/s. Kutty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctional Copying, Printing & Scanning Machines	262.15	Comments sought from Meity & MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
90	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctional Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
91	M/s. B.K. Imaging , Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctional Devices & Printers	200.00	Comments sought from Meity and MoEF (HSMD) on 17.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
92	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctional Devices & Printers	680.00	Comments sought from Meity & MoEF&CC (HSMD) on 26.09.2018
93	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctional Print & Copying	18.412	Comments sought from Meity & MoEF&CC (HSMD) on 05.10.2018
94	M/s. Moksha Business Machines Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctional Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018
95	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctional Devices	500.0	Comments sought from Meity & MoEF&CC (HSMD) on 11.10.2018
96	M/s. Photofax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctional Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

97	M/s. Cipla Ltd, Mumbai 01/53/162/Misc/AM18/C-30/IC	01.03.18	550Kgs. of Bromofluorom ethane (BFM)	532.12	Permission has been granted as recommended by MoEF&CC(O) vide OM No. 11/16/2017-OC dated 28.09.2018 (Ex-post facto approval)
98	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK-225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014-PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited
99	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018
100	M/s. Tandy Innovative Chemical P. Ltd, Aurangabad 01/53/8/35167/AM19/T-13/IC	09.07.18	160 MT of Dichlorofluoro ethane (HCFC 141b)	239.36	Comments sought from MoEF&CC on 04.07.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that Registration of enterprise as an importer under Ozone Depleting substances, (Regulation & Control) Rules, 2,000 and its amendments 2,000 is under process. Comments/views/NOC w.r.t. the specific import will be provided after the registration under ODS Rules, 2000.
101	M/s. Brundavan Laboratories I Ltd, Hyderabad 01/53/8/37681/AM19/B-15/IC	07.08.18	10000 Kgs. of 2,2,2- Trifluoroethan al	46.86	As per Notification No. 39 dated 03.10.2018, import authorization from DGFT is not required in this case. Accordingly, the committee decided to close the case.
102	M/s. Gujarat Fluorochemical Ltd, Unit Dahej, Gujarat 01/53/8/E/AM19/G-26/IC	05.09.18	4000 MT of R-142B (1- Chloro-a, 1- Difluoroethan e)	17040.0	Comments sought from MoEF&CC(O) on 06.09.18. MoEF&CC vide e-mail dated 24.10.2018 informed that the matter is under process.
103	M/s. Piramal Enterprises Ltd, Sangareddy, Telangana 01/53/8/E/AM19/P-20/IC	25.09.18	126 MT of TFEC (HCFC R133A)	439.99	Comments sought from MoEF&CC(O) on 26.09.2018. Again forwarded on 25.10.2018.
104	M/s. Gharda Chemicals Ltd, Mumbai 01/53/8/E/AM19/G-29/IC	28.09.18	350000 Kgs. of Carbon Tetra Chloride	177.18	Comments sought from MoEF&CC(O) & C&PC on 1.10.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that the matter is under process.
105	M/s. Aarti Industries Ltd, Mumbai 01/53/8/AM19/A-32/IC	04.10.18	Bromofluorom ethane	64.56	Comments sought from MoEF&CC (O) on 8.10.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that the matter is under process.
106	M/s. Aarti Industries Ltd, Mumbai 01/53/8/E/AM19/A-32/IC- Part	04.10.18	66 MT. of Bromofluorom ethane	58.21	Comments sought from MoEF&CC (O) on 8.10.2018. MoEF&CC vide e-mail dated 24.10.2018 informed that the matter is under process.

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

107	M/s. Narimattathi Phillipose Philipose, Kottayam 01/53/8/29273/AM19/N-11/IC	1.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018
108	M/s. Gurmit Singh Sodhi Panchkula 01/53/8/32503/AM19/G-9/IC	29.05.18	06 nos. of Animal Trophies	3.25	Comments sought from MoEF&CC(WL) on 05.06.2018. MoEF&CC(WL) vide OM No. 3-80/2018/WL dated 11.09.2018 requested to obtain the recommendation of

					Chief Wildlife Warden, Government of Haryana from the applicant for further consideration.
109	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-22/IC	28.07.18	MOD-500 Collars With Accessories	6.55	Comments sought from MoEF&CC(WL) on 31.07.2018
110	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-23/IC	14.08.18	25 Nos. of GPS Vertex Collars with Accessories	32.14	Approved as recommended by MoEF&CC(WL) vide OM No. 3-79/2018/WL dated 25.09.2018
CLA New Delhi may issue the import authorization to the applicant for import of 25 Nos. of GPS Vertex Collars with Accessories form Germany for a CIF value of Rs. 3214000/- (Euro 40175) subject to the conditions mentioned in MoEF&CC(WL) vide O.M. No. 3-79/2018/WL dated 25.09.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
111	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
112	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoies	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
113	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-30/IC	18.09.18	04 Nos. of Pinpoint Solar Tags with Accessories	2.75	Comments sought from MoEF&CC(WL) on 18.09.2018
114	M/s. T. Aditya Chowdhary, Hyderabad 01/53/8/26406/AM19/T-1/IC	03.04.18	21 Nos. of Taxidermy Animal Mounts	2.68	Approved as recommended by MoEF&CC(WL) vide OM No. 3-45/2018/WL dated 18.10.2018
RA Hyderabad may issue the import authorization to the applicant for import of 09 Nos. of Taxidermy Animal Mounts (as per the quantity and description mentioned in MoEF&CC OM No. 3-45/2018/WL dated 18.10.2018) from Canada for a Proportionate CIF value subject to the conditions mentioned in MoEF&CC(WL) vide OM No. 3-45/2018/WL dated 18.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
Part-9 D/o. Heavy Industry (DHI)					
115	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-13/IC	22.08.18	01 no. of Generator Main Rotor & 01 no. of Generator Exciter	207.75	The firm has withdrawn their application. Accordingly, the committee decided to close the case.
116	M/s. ISGEC Heavy Engineering Ltd, Noida 01/53/8/E/AM19/I-16/IC	27.08.18	01 No. of Generator Main Rotor & 01 No. of Generator Exciter	207.75	Comments sought from DHI on 27.08.2018. DHI vide e-mail dated 23.10.2018 has informed that the matter does not concern to them.
Part-10 Ministry of Home Affairs (MHA)-Prov. Division					
117	M/s. Rolta India Ltd, Munbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA on 22.06.18 informed that comments have been sought from MoD. Reminder issued to MoD on 18.06.18. Reply is awaited from MoD.

118	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm. MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA.
119	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA on 22.06.18 informed that comments has been sought from MoD. Reply is awaited from MoD.
120	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018. Inputs are awaited.
121	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. Inputs are awaited
122	M/s. AM Industrial Enterprises, Ne Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
123	M/s. Dwaraka Arms Stores, Bellary, Karnataka 01/53/8/27063/AM19/D-4/IC	10.04.18	12000 Kgs. of Propellant (Double Base Smokeless Powder)	238.39	Comments sought from MHA (Arms Division) on 16.04.2018. Inputs are awaited
124	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	Comments sought from MHA on 04.06.2018. MHA vide UO No. 20011/06/2018-Prov-I dated 28.6.2018 has sought certain information from the firm.
125	M/s. Three Circles Exports (OPC) P .Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
126	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. Inputs are awaited
127	M/s. Ajay Jalan, Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with	22.77	Comments sought form MHA on 11.07.2018. MHA vide OM dated 11.09.2018 has sought certain information from Bihar Police.

			all parts (14 main parts including user manual)		
129	M/s. Elcomponics Aerob Technologies, India P. Ltd, Noida 01/53/E/AM19/E-9/IC	10.07.18	01 no. of Super Cam S250 UAV	54.00	Rejected as not recommended by MHA vide OM No. IV-20011/11/2018-Prov.-I dated 16.10.2018
130	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	Assult Rifles & 7.62x39 mm Roundsas	2,43	Comments sought from MHA on 23.08.2018
131	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/E/AM19/K-12/IC	30.08.18	01 no. of Doppler Radar Systems	17.48	Comments sought from 10 MHA (PM Divn) & D/o. Telecom on 05.09.2018. MHA vide OM dated 09.10.18 has sought information from the firm
132	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA MHA on 12.10.2018

Part-11 Defence Research & Development Organisation (DRDO)

133	M/s. MKU Ltd, Kanpur 01/53/8/E/AM19/M-19/IC	08.10.18	1 PCS of ISSUK HHMT 75-Hand Held Thermal Monocular	11.52	Comments sought from DRDO on 15.10.18. DRDO vide e-mail dated 23.10.2018 has sought information from the firm and DGFT.
134	M/s. Tata Power Company Ltd, Bangalore 01.53/8/E/AM19/T-24/IC	25.09.18	05 Nos. of Compact, Tactical Through-Wall Imaging System Type:Xaver 400-3D System (Black Colour and 05 Nos. of Zigbee Dongle & Xavernet, Type: Xavernet Dongle and S/W	198.00	Approved as recommended by DRDO vide e-mail dated 08.11.2018.

RA Bangalore may issue the import authorization to the applicant for import of 05 Nos. of Deep Search Radars as per ANF-2M from M/s. CAMERO Tech Ltd, Israel for supply to Head Quarters Northern Command for a Proportionate CIF value subject to other usual conditions of import authorization.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

135	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/8/34327/AM19/C-6/IC	15.07.18	119,040 Kg of Exxsol D40 Fluid	98.20	Comments sought from M/s. P&NG on 16.07.2018
136	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-7/IC	15.07.18	3605 Kgs. of Isopar E	7.75	Comments sought from M/s. P&NG on 16.07.2018
137	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-8/IC	15.07.18	240 MT of Spirdane D25	217.80	Comments sought from M/s. P&NG on 16.07.2018
138	M/s. Chem-Trend Chemical Company P. Ltd, Bangalore 01/53/162/Misc /AM19/C-9/IC	15.07.18	240 MT of Spirdane D40	191.66	Comments sought from M/s. P&NG on 16.07.2018

139	M/s. Dorf Ketal Chemicals (I) P. Ltd, Mumbai 01/53/8/E/AM19/D-13/IC	01.08.18	510 MT .of Diesel, CEC RF-79-7, 960 MT. of Gasoline, CEC , 456 MT of. CEC Legislative Fuel RF-02-03	11.59	Approved as recommended by M/o. P&NG vide OM No. P- 12019(11)/129/2018-Sup./ (C-26489) dated 01.10.2018, subject to further approval by the competent authority.
140	M/s. Shell India Markets, Pvt. Ltd, Chennai 01/53/8/E/AM19/S-46/IC	06.08.18	Gasoil Kerosene Gasoline	.015	Comments sought from M/o. P&NG dated 31.08.2018. M/o P&NG vide OM dated 31.08.2018 has sought certain information from the firm.
141	M/s. AVL Technical Centre P. Ltd, New Delhi 01/53/8/E-AM19/A-25/IC	16.08.18	CEF-RF-09- 99 (Euro IIII Diesel), Gasoline, EN228-RON 87 etc	10.99	Approved as recommended by M/o. P&NG vide OM No. P- 12019(11)/128/2018-Sup./ (C-26423) dated 29.10.2018, subject to further approval by the competent authority.
142	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	M/o. P&NG vide OM No. P- 12019(11)/130/2018-Sup./ (C-26686) dated 05.10.2018 has requested to obtain technical specifications of the petroleum product proposed to be imported from the firm and provide the same to them at the earliest so as to process the matter further.
143	M/s. Hero Moto Corp Ltd, New Delhi 01/53/8/E/AM19/H-17/IC	30.08.18	510 Kgs. of Reference Fuel-95 On Euro IV Gasoline CEC-RF-02- 03, Oxy<0.1% and 126 Kgs. of CEC Legislative Fuel CEC-RF- 02-08 E5 (Euro 5)	6.94	Approved as recommended by M/o. P&NG vide OM No. P- 12019(11)/139/2018-Sup./ (C-27312) dated 29.10.2018, subject to further approval by the competent authority.
144	M/s. Kohler Power India P.Ltd, Aurangabad 01/53/8/E/AM19/K-13/IC	14.09.18	6120 MT. of Diesel Test Fuel 2-D (HC) CFR 86.113- 07 (B) (2)	.02	Approved as recommended by M/o P&NG vide OM No. P- 12019(11)/141/2018-Sup./ (C-27335) dated 05.11.18, subject to further approval by the competent authority.
145	M/s. Jubilant Life Science Ltd, Noida 01/53/8/E/AM19/J-8/IC	18.09.18	150,000 MT. of Denatured Ethyl Alcohol	63000.	Comments sought from M/o P&NG vide OM dated 26.09.2018
146	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments sought from M/o. P&NG on 26.09.2018
147	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/E/AM19/T-23/IC	1.10.18	Spirdane D40, Spirdane D60, Spirdane D25	1145.8	Approved as recommended by M/o P&NG vide OM No. P- 12019(11)/103/2018-Sup./ (C-23453) dated

			etc		15.10.18, subject to further approval by the competent authority.
148	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments sought from M/o. P&NG on 05.10.2018
149	M/s. Fiat India Automobiles P. Ltd, Noida 01/53/8/E/AM19/F-9/IC	04.10.18	2250Ltrs.of Euro IV Diesel & 1064 Ltrs. of Euro IV Gasoline	14.22	Approved as recommended by M/o. P&NG vide OM No. P-12019(11)/136/2018-Sup./ (C-27085) dated 26.10.2018, subject to further approval by the competent authority.
150	M/s. Sun Pharmaceutical Industries Ltd, Vadodara 01/53/8/E/AM19/S-58/IC	07.10.18	10000Ltrs. of Dehydrated Alcohol (Ethanol Anhydrous)	20.00	Comments sought from M/o. P&NG on 8.10.2018
151	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments sought from M/o. PN&G on 09.10.2018
152	M/s. Interglobe Aviation Ltd, Delhi 01/53/8/E/AM19/I-21/IC	10.10.18	950 MT of Aviation Turbine Fuel	6700 Cor	Comment sought from M/o. P&NG on 11.10.2018

Part-13 Department of Telecommunications (DoT)

153	M/s. Geo Informatics Consults P. Ltd, Delhi 01/53/8/E/AM19/G-27/IC	18.09.18	01 No. of Doppler Radar System with Complete Accessories	19.00	Comments sought from DGCA on 18.09.2018 in the EFC meeting representative of DGCA informed that DGCA does not regulate these item. Accordingly, committee in its meeting dated 27.09.18 decided to seek comments from DoT. Comments sought from DOT on 11.10.18. Representative of DOT informed the committee that the firm may be asked to obtain Import Licence from Regional Licensing Office, WPC Wing of DOT. Thereafter the request will be considered by DOT. The committee decided to approve the case subject to the condition that the firms produces original copy of the import license for the said wireless equipment from regional licensing office, WPC Wing of DOT.
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CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Doppler Radar System with Complete Accessories from Canada for a CIF value of Rs. 19,00,000/- (USD 26500) subject to the condition that the firm produces original copy of the import license for the said wireless equipment from regional licensing office, WPC Wing of DOT as well as with actual user condition besides other usual conditions of import authorization. RA may issue the import authorization after obtaining valid import license for the said wireless equipment from regional licensing office, WPC Wing of DOT from the applicant/DGFT(HQ).

Part-15 Directorate General of Civil Aviation (DGCA)

154	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05-2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. Committee deferred the case.
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155	M/s. Elcomponic Aerob Technologies, India P.Ltd, Noida 01/53/8/E/AM19/E-19/IC	12.10.18	Plastic Frame Fuselage Plastic Parts Manufacturing Molds & Drones	302.58	Comments sought from DGCA on 15.10.18. DGCA informed that they had already forwarded their comments vide UO No. 05-2/2015-AED(Pt.1) dated 04.07.18. DGCA vide U.O. No. 05-2/2015-AED (Pt. 1) dated 04.07.2018 has informed that vide public notice dated 7 th October 2014, DGCA has restricted Non-Government agencies, organization and individuals from launching a civil Unmanned Aircraft System (UAS) until regulations comes into effect. It may be noted that Aircraft Rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), one subset of Unmanned Aircraft System. Subsequently, a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website for public comments. Many comments have been received and are being deliberated for finalizing the CAR. After the approval of competent authority, the same will be notified on DGCA website. As of now, the public notice mentioned above is still effective. Further, it may be noted that, DGCA has not issued NOC/permission to any private organization as on date (including M/s. Elcomponics Aerob Technologies India Pvt. Ltd, Noida). Accordingly, the committee decided to reject the case.
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
156	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile. Since, no comments is forthcoming from M/o Textiles, the committee decided to close the case until further developments.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
157	M/s. Pinak Oversas, Gujarat 01/53/8/E/AM19/P-11/IC	13.07.18	50 carton of Gold Pyro Indoor Fireworks Smoke & Smell Less Technology	2.66	Rejected as not recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 09.10.18.
158	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018
159	M/s. Focus Energy Ltd, New Delhi 01/55/8/E/AM19/F-7/IC	14.08.18	20 Nos. of Firing Head, 500 FT. of	71.91	Approved as recommended by PESO vide OM No. E-25(38)81/2009 dated 10.10.2018

			Detonating Cord, 2000 Nos. of Perforating Charge		
CLA New Delhi may issue the import authorization to the applicant for import of 2520 Nos. of Explosives (as per ANF-2M) from China for a CIF value of Rs. 71,91,736.06/- (USD 1,04,228.06) subject to the conditions mentioned in PESO vide Letter No. E-25(38)81/209 dated 10.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
160	M/s. Economic Explosives Ltd, Nagpur 01/53/8/E/AM19/E-15/IC	13.09.18	60 Nos. of Fuze Rocket Proximity /PO-M36	13.15	Approved as recommended by PESO vide Letter No. E-25(38)135/2018 dated 16.10.18
RA Nagpur may issue the import authorization to the applicant for import of 60 Nos. of Fuze Rocket-Proximity/PO-BM36 from South Africa for a CIF value of Rs. 13,15,824/- (USD 18960) subject to the conditions mentioned in PESO vide Letter No. E-25(38)135/2018 dated 16.10.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and Nagpur.					
161	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-19/IC	18.09.18	S & A Module (time fuze MM)	9170.5	Approved as recommended by PESO vide Letter No. E-25(38)116/2010 dated 05.10.18
RA Mumbai may issue the import authorization to the applicant for import of 50900 Nos. of S&A Module (Time Fuze 15 MM, 50700 Nos. of S&A Module (Prox Fuse 155 MM) and 290700 Nos. of S&A Module (EDP Fuze 155 MM) from Israel for a CIF value of Rs. 91,70,56,460/- (USD 1,33,75,969.53) subject to the conditions mentioned in PESO Letter No. E-25(38)116/2010 dated 09.10.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
162	M/s. Hindustan Zinc Ltd, Udaipur 01/53/8E/AM19/E-15/IC	25.09.18	600000 MT of Electronic Detonators	823.9	Comments sought from PESO on 25.09.2018
163	M/s Tata Steel Ltd, Mumbai 01/53/8/E/AM19/T-26/IC	12.10.18	6016 nos. of I.Kon st III 15M/50FT ACZ 32PC 1.4S, DIPP III.15C-01 (i- kon TM III Electronic Detonator	76.81	Comments sought from PESO on 15.10.2018
164	M/s. Shrinath Enterprises Bhilwara 01/53/8/E/AM19/S-64/IC	14.10.18	1000000 Nos. of Cold Fountain M358	345.00	Rejected as not recommended by PESO vide letter No. E-25(38)Import/Pol/2018 dated 30.10.2018.
165	M/s. Weatherford Oil Tool ME Limited, Mumbai	26.10.18		22.23	Approved as recommended by PESO vide letter No. E-25(38)/104/2016 dated 05.11.2018
RA Mumbai may issue the import authorization to the applicant for import of 02 Nos. of 16" Propellant stick, 02 Nos. of 111/16X36" Cylinders and 02 Nos. of Red Thermal Igniter from USA for a CIF value of Rs. 22,23,000/- (USD 30,000) subject to the conditions mentioned in PESO Letter No. E-25(38)/104/2016 dated 05.11.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
Part -19 Pharma					
166	M/s. Verve Human Care Laboratories, Delhi 01/53/8/33208/AM19/V-9/IC	14.07.18	01 no .of Burprenoriphi ne HCL USP/BP	5.52	As per Notification No. 39 dated 03.10.2018, import authorization from DGFT is not required in this case. Accordingly, the committee decided to close the case.
167	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-15/IC	09.08.18	5 Gm. of Sufentanil Citrate	9.75	As per Notification No. 39 dated 03.10.2018, import authorization from DGFT is not required in this case. Accordingly, the committee decided to

168	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	close the case. As decided in the EFC dated 24.08.18, comments from NC-3 has been sought on 19.09.18
169	M/s. Sanofi India Ltd, New Delhi 01/53/8/e/AM19/S-50/IC	07.08.18	3000 . of Clobazam IP	2899.2	As per Notification No. 39 dated 03.10.2018, import authorization from DGFT is not required in this case. Accordingly, the committee decided to close the case.
170	M/s. Granules India Ltd, Hyderabad 01/53/8/E/AM19/G-30/IC	02.10.18	Acetic Anhydride	1323.0	As per Notification No. 39 dated 03.10.2018, import authorization from DGFT is not required in this case. Accordingly, the committee decided to close the case.

Part -21 Miscellaneous

171	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18.
172	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
173	M/s. Gupta Enterprises, Eluru 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	Approved as recommended by MoEF&CC (SU division) vide OM No. 5- 6/2017-SU dated 25.09.2018.

RA Vishakhapatnam may issue the import authorization to the applicant for import of. 200 MT of Sandalwood sapwood from Sri Lanka for a CIF value of Rs. 1,29,80,000/- (US\$ 2,00,000) subject to the condition that the firm will furnish a copy of Certificate of Origin, Phytosanitary Certificate and legal procurement certificate at the time of import to the Customs and a copy of the same will be forwarded to MoEF&CC for record, besides other usual conditions of import authorization.

174	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MSME on 19.09.18. Since, no comments are forthcoming from MSME, the committee decided to close the case until further developments in the matter.
175	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.

176	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 4.7.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18
177	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.
178	M/s. Dr . Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
179	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutical Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
180	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
181	M/s. Electronic Corporation of India Ltd., Hyderabad 01/53/8/42629/AM19/E-17/IC	10.09.18	01 No. of vehicle mounted jammer (EC-SVJEE-1100)	97.92	Approved as recommended by Cabinet Secretariat vide Letter No. 11/18/2016-SS dated 27.11.2018
RA Hyderabad may issue the import authorization to the applicant for import of. 01 No. of Vehicle Mounted Jammers (EC-SVJEE-1100) from Bulgaria for a CIF value of Rs. 97,92,000/- (Euro 1,20,000) subject to the conditions mentioned in the Cabinet Secretariat vide Letter No. 11/18/2016-SS dated 27.11.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad					
182	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018
183	M/s. Mangalam Arts, Jaipur 01/53/8/E/AM19/M-21/IC	03.10.18	36 Nos. of Furniture & Parts	7.25	The committee noted that the request of the firm is for sample purpose. As per Para 2.65 of HBP, 2015-20 no authorization shall be required for import of bonafide technical and trade samples of items restricted in ITC(HS) except vegetable seeds, bees and new drugs. Samples of tea not exceeding Rs. 2000 (CIF) in one consignment shall be allowed without an authorization by any person connected with Tea Industry. Accordingly, the committee decided to close the case.
Import of Gold & Silver Dore					
184	M/s. Bhandari Gold and Jewellers Private Ltd, Mumbai 01/53/8/E/AM19/B-14/IC	17.07.18	20 MT of Silver dore	8,000.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for

					the first time. The firm has submitted the copy of Pollution certificate dated 05.05.2015 from Maharashtra Pollution Control Board, Mumbai, valid upto 31.03.2021, Copy of Udyog Aadhaar Memorandum from DIC, Mumbai City. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA concerned. Verification report of the refinery from RA Mumbai is awaited. As directed by the committee, RA Mumbai has been requested to send the verification report at the earliest. The same is awaited from RA Mumbai. The committee decided to defer the case till the verification report received from RA Mumbai.
185	M/s. Diamond Forever International, Mumbai 01/53/8/E/AM19/D-15/IC	25.08.18	15 MT Dore Gold Bars	4279,50.00	The firm has been granted import authorization in the past. The firm has submitted copy of DIC Certificate dated 07.07.2015 from DIC Udham Singh Nagar, valid upto 07.07.2021, copy of BIS License dated 27.02.2018. As per details given in ANF-2M, the firm has imported 5374 Kgs out of 10,000 Kgs permitted vide license dated 11.04.2018. The case of the firm was deferred in the meeting dated 27.09.2018 for want of utilization details of the previous import authorization viz. Custom Debit Sheet/Bill of Entry as well as GST invoices of the sales of finished products of previous import authorization. The same is awaited from the firm. Accordingly, the committee decided to close the case until further developments in the matter.
186	M/s. MMTC-PAMP India Pvt. Ltd 01/53/8/46101/M-27/IC	11.10.18	50 MT of Gold Dore Bars	1521125.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.02.2017 valid upto 30.09.2021 from Haryana State Pollution Control Board, Panchkula (ii) IEM dated 11.12.2015 from DIPP (iii) revalidated BIS License dated 23.10.18 which is valid upto 22.10.2019. As per custom debit sheet, the firm has imported 27.02 MT out of 50 MT permitted vide previous import authorization dated 27.07.2018. Committee observed that the firm has not finished 2/3rd of its imports. Accordingly, they may come back once they have completed 2/3rd imports.
187	M/s. MMTC-PAMP India Pvt. Ltd 01/53/8/46100/M-26/IC	11.10.18	200 MT of Silver Dore Bars	1036500.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 21.02.2017 valid upto 30.09.2021 from Haryana State Pollution Control Board, Panchkula (ii) IEM dated 11.12.2015 from DIPP (iii) revalidated BIS License dated 23.10.18 which is valid upto 22.10.2019. As

					per details given in the ANF-2M, the firm has imported 127.105 MT out of 200 MT permitted vide previous import authorization dated 24.08.2017. Committee observed that the firm has not finished 2/3rd of its imports. Accordingly, they may come back once they have completed 2/3rd imports.
188	M/s. Augmont Enterprises Private Limited, Udham Singh Nagar 01/53/8/E/AM19/A-39/IC	16.10.18	100 MT of Silver Dore Bars	35377.02	The firm has been granted import authorization for import of gold dore in the past. For Silver dore, the firm is applying for the first time. The firm has submitted copy of (i) Udyog Aadhaar Acknowledgment from MSME (ii) Pollution Certificate dated 18.05.2017 valid upto 31.03.2020 from Uttarakhand Environment Protection & Pollution Control Board, Kashipur (iii) BIS License dated 07.02.2018 valid upto 06.03.2019. The committee decided to first seek verification report of the refinery regarding its refining capacity of silver dore by the RA Concerned.
189	M/s. Abans Jewels Private Limited, Mumbai 01/53/8/E/AM19/A-40/IC	26.10.18	10 MT of Gold dore	306000.00	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 18.07.2018 valid upto 31.03.2021 from Uttarakhand Environment Protection & Pollution Control Board, Dehradun (ii) Udyog Aadhaar Registration Certificate from MSME (iii) Revalidated Pollution Certificate dated BIS License dated 23.10.18 which is valid upto 15.10.2019. As per custom debit sheet, the firm has imported 3451 Kg out of 5 MT permitted vide previous import authorization dated 18.12.2017. The committee decided to seek GST invoices of sales of the finished products.

5. The meeting ended with vote of thanks to the chair.

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